

G.R No-2183/2018  
P.R.C 724/2018

Additional Chief Judicial Magistrate  
Lakhimpur, North Lakhimpur

**ORDER SHEET FOR MAGISTRATE'S RECORDS**

DISTRICT, LAKHIMPUR  
In the Court of Addl. Chief Judicial Magistrate  
Lakhimpur, North Lakhimpur

**ORDER**

10.07.2021:


Learned A.P.P. Sri R. Dutta and learned conciliator Sri Bulumoni Das have joined this court today in the National Lok Adalat.

Informant Sri Kamal Das, victim Sri Manab Das and accused Sri Pranab Gogoi have also joined this court via video conference in the National Lok Adalat.

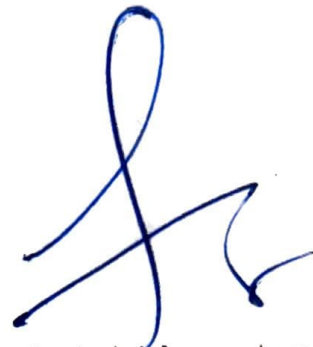
Be it noted here that the phone number of informant is collected from the F.I.R. The victim is the son of informant and resides with the informant. The informant then provided the phone numbers of accused person. So there is no question of any doubt regarding the identity of parties.

On being asked both the parties mutually and voluntarily agreed in presence of conciliator to settle their dispute amicably today in this National Lok-Adalat without any terms and conditions. The parties settled this case accordingly. The concerned PIV (Sri Pankaj Boruah) sent by this court to the address of the parties took signature of the parties in the relevant form. The aforesaid form shall be tagged with this order and shall be treated as a part of this order.

In view of the above, and considering the fact that the sections involved in this case are compoundable in nature, this case is today disposed

  
Addl. Chief Judicial Magistrate  
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of on compounding/compromise in this National Lok  
Adalat.



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